NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV: (Special Bench)

25. C.P. (IB)/1133(MB)2023

CORAM:
SHRISANJIV DUTT — MEMBER (Technical)
SHRI KISHORE VEMULAPALLI — MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **09.07.2024**

Name of the Party: Shree Hari Yarns Private Limited
Vs
Exclusive Linen Fabric Private Limited

Section 9 of Insolvency and Bankruptcy Code, 2016

ORDER

1. Adv. Rohit Gupta a/w Adv. Poorva Garg i/b Mulla & Mulla, Ld. Counsel for the Operational Creditor present through physical mode. No representation on behalf of the Corporate Debtor.

2. Post this matter on **06.08.2024** for further consideration.

Sd/-
SANJIV DUTT
Member (Technical)
(FRK)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)